

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3616 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 15<sup>th</sup> July, 2019.

Sub:- Earned leave.

Ref:- Your letter No. JKD/P/2019/3567 dated 29.06.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for 13(thirteen) days w.e.f. 03.07.2019 to 15.07.2019 along with station leave permission w.e.f. the evening of 02.07.2019 till the morning of 16.07.2019, has been granted/rejected.

Yours faithfully

Sd/-

**JT. REGISTRAR (VIGILANCE)**

3618

Memo NO.HC.VII-08/2017/ 3617 - /A, dated 15.07.19

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.
2. The Systems Analyst, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

Rolan